

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 the Indian Telegraph Act, 1885:-

- (i) The Indian Telegraph (Third Amendment) Rules 1971, published in Notification No. G.S.R. 971 in Gazette of India dated the 26th June, 1971.
 - (ii) The Indian Telegraph (Eighth Amendment) Rules, 1971, published in Notification No. G.S.R. 1044 in Gazette of India dated the 10th July 1971.
 - (iii) The Indian Telegraph (Ninth Amendment) Rules, 1971, published in Notification No.G.S.R. 1049 in Gazette of India dated the 16th July, 1971.
 - (iv) The Indian Telegraph (Sixth Amendment) Rules, 1971, published in Notification No.G.S.R. 1131 in Gazette of India dated the 31st July 1971.
 - (v) The Indian Telegraph (Twelfth Amedment) Rules 1971, published in Notification No. G.S.R. 1210 in Gazette of India dated the 21st August, 1971. [*Placed in Library. See No. L T-992/71*]
- (2) A copy of the Profit and Loss Account and Balance Sheet (on accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department for the year 1969-70 (Hindi and English versions) in pursuance of paragraph 2 of Schedule 4 of Loan Agreement (Third Tele-communication Project) made between Government of India and the International Bank for Reconstruction and Development. [*Placed in Library See No. LT-998/71*]

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT AND BORDER SECURITY FORCE ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : On be half of Shri Ram Niwas Mirdha I beg to lay on the Table —

- (i) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—
 - (i) The Indian Forest Service (Initial Recruitment) Second Amendment Regulations, 1971, published in Notification No. G.S.R. 1052 in Gazette of India dated the 22nd July, 1971.
 - (ii) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 1971, published in Notification No.G.S.R. 1112 in Gazette of India dated the 31st July, 1971.
 - (iii) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1971, published in Notification No G.S.R. 1113 in Gazette of India dated the 31st July 1971.
 - (iv) The Indian Aministrative Service (Pay) (Thirteenth Amendment) Rules, 1971, published in Notification No.G.S.R. 1114 in Gazette of India dated the 31st July 1971.
 - (v) G.S.R. 1115 published in Gazette of India dated the 31st July, 1971 containing corrigendum to Notification No.1/24/71-AIS(II), dated the 29th May, 1971.

[Sri F. H. Mohsin]

- (vi) The Indian Administrative Service (Pay) Twelfth Amendment Rules, 1971, published in Notification No.G. S R. 1177 in Gazette of India dated the 21st August, 1971.
- (vii) The Indian Police Service (Pay) Fifth Amendment Rules, 1971, published in Notification No.G S R 1178 in Gazette of India dated the 21st August, 1971.
- (viii) The Indian Administrative Service (Fixation of Cadre Strength) Fourteenth Amendment Regulations, 1969, published in Notification No G S,R 1231 in Gazette of India dated the 28th August, 1971.
- (ix) The Indian Administrative Service (Recruitment) Fourth Amendment Rules, 1971, published in Notification No G S R. 1267 in Gazette of India dated the 8th September, 1971.
- (x) The Indian Police Service (Recruitment) Fourth Amendment Rules, 1971, published in Notification No. G S R 1268 in Gazette of India dated the 8th September, 1971.
- (xi) The Indian Administrative Service (Emergency) Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1971, published in Notification No G S R. 1269 in Gazette of India dated the 8th September, 1971.
- (xii) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1971, published in Notification N. G.S.R. 1270 in Gazette of India dated the 8th September, 1971.
- (xiii) The Indian Forest Service (Recruitment) Fourth Amendment Rules, 1971, published in Notification No. G.S.R. 1271 in Gazette of India dated the 11th September, 1971.
- (xiv) The Indian Forest Service (Released Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Regulations, 1971, published in Notification No G S.R. 1272 in Gazette of India dated the 11th September, 1971.
- (xv) The Indian Forest Service (Pay) Third Amendment Rules, 1971, published in Notification No. G.S.R. 1273 in Gazette of India dated the 11th September, 1971.
- (xvi) The All India Services (Discipline and Appeal) Second Amendment Rules, 1971, published in Notification No G.S.R. 1275 in Gazette of India dated the 11th September, 1971.
- (xvii) G.S.R. 1276 published in Gazette of India dated the 11th September, 1971 containing corrigendum to Notification No. 6/27/71-AIS (I) dated the 15th May, 1971.
- (xviii) The Indian Administrative Service (Probation) Amendment Rules, 1971, published in Notification No. G. S R. 1432 in Gazette of India dated the 2nd October, 1971.

(xix) The Fourteenth Amendment of 1971 to the Indian Administrative Service (Pay) Rules, 1954 published in Notification No. G.S.R. 1502 in Gazette of India dated the 9th October, 1971.

(xx) The Indian Administrative Service (Fixation of Cadre Strength) Thirteenth Amendment Regulations, 1971, published in Notification No. G.S.R. 1503 in Gazette of India dated the 9th October, 1971.

(xxi) The Indian Forest Service (Probation) Amendment Rules, 1971, published in Notification No. G.S.R. 1504 in Gazette of India dated the 9th October, 1971. [Placed in Library. See No. LT-994/71]

(2) A copy of Notification No. S.O. 2843 (Hindi and English versions) published in Gazette of India dated the 24th July, 1971, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT-995/71]

TRACTORS (DISTRIBUTION AND SALE) CONTROL ORDER 1971

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : I beg to lay on the Table a copy of the Tractors (Distribution and Sale) Control Order, 1971 (Hindi and English version) published in Notification No. S.O. 3258 in Gazette of India dated the 1st September, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-996/71]

NOTIFICATION UNDER SALARIES AND ALLOWANCES OF MINISTERS, ACT AND CITIZENSHIP ACT

SHRI F.H. MOHSIN : On behalf of
SHRI K.C. PANT, I beg to lay on the
Table—

(1) 'A copy of the Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1109A in Gazette of India dated the 30th July, 1971, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-997/71]

(2) A copy of the Citizenship (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1347 in Gazette of India dated the 18th September, 1971, under sub-section (4) of section 18 of the Citizenship Act, 1955 [Placed in Library. See No. LT-998/71]

BOMBAY CINEMA (GUJARAT FIRST AMENDMENT) RULES

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRIMATI NANDINI
SATPATHY) : I beg to re-lay on the Table a copy of the Bombay Cinema (Gujarat First Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. GH/G/63/BCR-3270/7291-A in Gujarat Government Gazette dated the 1st May, 1971, under sub-section (5) of section 9 of the Bombay Cinemas (Regulation) Act, 1953, read with clause (c) (iv) of the Proclamation dated the 13th May, 1971, issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-699/71]

REVIEW AND REPORT ETC. OF NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI.

औद्योगिक विकास मन्त्रालय में उपमन्त्री
(श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय
में कम्पनी अधिनियम 1956 की धारा 61 क
के अन्तर्गत निम्नलिखित पत्रों (हिन्दी
तथा अंग्रेजी संस्करण) की एक एक प्रति,
सभा-खेटल पर रखता हूँ :

(1) राष्ट्रीय लघु उद्योग विगम विनि-
टेड, नई दिल्ली, के वर्ष 1969-